

DIVISION BENCH

O-224

COURT - I

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/623(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR.  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 27<sup>TH</sup> SEPTEMBER, 2022, 10:30 A.M**

IN THE MATTER OF	SUSHIL KUMAR GANERIWALA VS CHINAMARA PROPERTIES PVT LTD & ORS.
UNDER SECTION	SEC. 241(1)

**Appearance (via video conferencing/physically)**

**For Petitioner**

**Mr. Rohit Kumar Keshri, Adv.**

**For Respondent**

**Ms. Swapna Choubey, Adv.**

**Mr. Mohon Ram Goenka, Adv.**

**ORDER**

1. Learned counsel on both sides present.
2. Post this matter for arguments on **10.11.2022**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**